

(क) क्या यह सच है कि स्थानाभाव के कारण, केन्द्रीय सचिवालय के पुस्तकालय द्वारा बहुत सारी पुस्तकें नार्थ ब्लॉक के तहखाने में रखवा दी गई हैं;

(ख) क्या ये पुस्तकें नष्ट होती जा रही हैं; और

(ग) यदि हां, तो इन पुस्तकों को उपयुक्त स्थान पर रखवाने के बारे में सरकार का क्या कार्यवाही करने का विचार है ?

शिक्षा मंत्रालय में राज्य मंत्री (श्री शेर सिंह) : (क) जी हां।

(ख) और (ग). कोई स्पष्ट हानि नहीं हुई है, पुस्तकालय को शास्त्री भवन में उसके लिए नव निर्मित भवन में ले जाया जा रहा है।

ENQUIRY INTO CLASH AT MADHUPUR DISTRICT, DARBHANGA (BIHAR)

894. SHRI BHOGENDR JHA : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 341 on the 2nd August, 1968 regarding death of Harijan in Bihar and state :

(a) whether investigation of the murder case has, by now, been completed;

(b) if so, the result thereof;

(c) whether any legal measure has been enforced to ensure that the Mahanth (landlord) is prevented from attempting to evict the bataidars by force without any legal orders of the court and the possession of the bataidars is maintained till any order of the court directs otherwise; and

(d) whether any enquiry against the conduct of the S.D.O., Madhubani has been ordered ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (d). Facts are being ascertained from the State Government.

PARADEEP PORT

895. SHRI K. P. SINGH DEO : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) when the Paradeep Port Project was taken over by the Central Government; and

(b) the investments made so far by Government since its taking over ?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) : (a) From the 1st June, 1965.

(b) An amount of Rs. 9,36,60,346.75 has been invested on the Port by the Central Government since the date of takeover.

DEVELOPMENT OF PROJECTS IN ORISSA

896. SHRI K. P. SINGH DEO : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) the projects in the State of Orissa given up, if any, by his Ministry after taken them over for their development; and

(b) the reasons therefor ?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) : (a) and (b). The work of the construction of a link road between NH 5 and NH No. 42 in the vicinity of Chowdwar has been given up, because it was considered that the existing National Highway link can serve the purpose for the present; moreover, the cost of the scheme was expected to go up to Rs. 78.60 lakhs from the original estimate of Rs. 1.87 lakhs.

ALLOTMENT OF RESIDENTIAL PLOTS IN CHANDIGARH

897. SHRI SHRI CHAND GOYAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Administration of the Union Territory of Chandigarh has worked out any plan for the allotment of residential plots to the Housing Societies formed on Cooperative basis;

(b) if so, the details thereof; and

(c) the names of the cooperative societies which have applied for the allotment of land?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). No, Sir.

(c) In all 22 cooperative societies have applied for the allotment of plots. Their names are given in the statement laid on the Table of the House. [*Placed in Library. See No. LT-2125/68.*]

ASHOKA HOTEL

898. SHRI SHRI CHAND GOYAL : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the financial position of Ashoka Hotel is very unsatisfactory;

(b) whether important appointments of highly paid officers have been made without advertising the posts;

(c) whether costly diaries and calendars have been got published by a Bombay firm without inviting quotations; and

(d) the total investment made on the hotel and the annual profits earned by it?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) No, Sir.

(b) Some appointments, within the competence of the Board of the Hotel were made without formally advertising the posts.

(c) An order for printing and supplying 5,000 calendars and 2,000 diaries for the year 1968 was placed with a firm in Bombay by the Hotel after satisfying themselves that the rates were reasonable although, for want of time, tenders were not called for.

(d) The total investment in the Hotel as on 31-3-68 and the profits for the year 1967-68 were as follows :

	Rs.
(i) (a) Government shareholding .	2,34,14,900
(b) Private shareholding	1,85,100
	<hr/>
	Total 2,50,00,000
(ii) Loan	1,25,00,000
(iii) Profit after making provision for depreciation but before charging provision for Income-tax .	Rs.35.57 lakhs as compared to Rs. 27.49 lakhs in the previous years i. e. 1966-67.

PRESIDENT'S RULE IN PONDICHERY

899. SHRI SHRI CHAND GOYAL :
SHRI N. R. LASKAR :
SHRI B. K. DASCHOW-DHURY :
SHRI YASHWANT SINGH KUSHWAH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the circumstances which have led to the promulgation of President's Rule in the Union Territory of Pondicherry;

(b) whether Government are considering to have fresh election for that Territory; and

(c) if so, when it is likely to be held?